

Suit No. 12710/16

20.06.2020

At 3:00 PM 3.05 PM

Present: Sh. Sagar Gupta, Ld. Proxy Counsel for Sh. Vineet Gandhi, Adv.
for the plaintiff.

Sh. Manu Sisodia, Ld. Counsel for the defendants.


Vide separate judgment of even date, the suit is dismissed.

No order as to cost.

Decree sheet be prepared accordingly.

The proceedings have been conducted through Video conferencing as per circulars. The scanned copy of the judgment and order-sheet be sent to coordinator of the Computer Branch for uploading it on the website as per procedure.

File be consigned to record room after due compliance.


(Rajinder Kumar)
SCJ/RC (West)/THC
Delhi